

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

IA 11/2006 in CIVIL APPEAL NO. 2699 OF 2002

HEM SINGH(DEAD) BY LRS. & ORS.

Appellant (s)

VERSUS

GIANO AND ORS.

Respondent(s)

(With appln(s) for substitution of heirs and legal representatives of deceased appellant No.2)

Date: 06/12/2006 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Chandra Prakash Pandey,Adv.

For Respondent(s)

Mr.Himinder Lal,Adv.

UPON hearing counsel the Court made the following

O R D E R

Amended memo of parties has been already filed.

List before the Hon'ble Court.

(B.SUDHEENDRA KUMAR)

Registrar

hj